

DIVISION BENCH

O-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/804(KB)2020
In
C.P. (IB)/2084(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	AVAANI OXFORD OWNERS ASSOCIATE Vs. OXFORD FACILITIES MANAGEMENT		
Under Section	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Suspended Board of Directors

Mr. Jishnu Saha, Senior Advocate

Mr. Aniruddha Mitra, Advocate,

Mr. Dhilon Sengupta, Advocate

For the Committee of Creditors

Mr. Joy Saha, Senior Advocate

Mr. Avishek Guha, Advocate

For the Resolution Professional

Mr. Arik Banerjee, Advocate

Mr. Arun Kumar Gupta, CA

Ms. Sneh Maheswari, RP

ORDER

Ld. Counsel for the parties present.

List this matter for arguments on 01.09.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)